

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.62/2887/2020**

This the 28<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Dr. Summaira Jan. Aged 34 years, D/o Mohammad Ismail, R/o Rehbaba Sahab Aali Kadal Srinagar & Anr. ....**Applicants**

(Advocate:- Mr. R.A. Bhat - Not Present)

**Versus**

1. State of Jammu and Kashmir through Commissioner Cum Secretary to Government, Health and Medical Education Department, J&K Government, Civil Secretariat, Srinagar/Jammu & ors. ....**Respondents**

(Advocate: Mr. Amit Gupta, AAG )

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

At the outset, learned counsel for the applicants has submitted that this T.A. has become infructuous.

2. In view of the submission made by the applicants' counsel, this T.A. is disposed of as having become infructuous.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil